

Uttar Pradesh (Bareilly). The State Government are required to take the following actions before seeking central assistance :

- (a) Finalisation of the development plan for Counter Magnet town;
- (b) Constitution of Project Sanctioning Committee at the town level;
- (c) Preparation of Annual Action Plan; and
- (d) Allocation by the State Govt. of its matching share in the Development Fund for the Counter-Magnet area.

(b) : Each of the selected Counter-Magnet cities (Hissar, Patiala, Gwalior, Kota and Bareilly) has been allocated a sum of Rs. 20 crores during the 8th Plan.

[English]

#### Special Dispensation Admissions in KVs

514. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether special dispensation admissions in Kendriya Vidyalayas have now been discontinued; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). On a writ petition filed in the Hon'ble High Court of Delhi, the Court has directed that no Special Dispensation admissions shall be made until the matter is finally disposed off.

#### DPEP in Assam

515. DR. ARUN KUMAR SARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the names of the districts in Assam where District Primary Education Programme (DPEP) has been in operation;

(b) whether the Government propose to include the other districts, of the State in that programme; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). Presently, four districts of Assam, namely, Darrang, Dhubri, Morigaon and Karbi Anglong are covered under the District Primary Education Programme (DPEP). The Government of Assam has proposed expansion of DPEP to give additional districts, namely, Barpeta, Bongaigaon, Goelpara, Kokrajhar and Sonitpur.

#### Short Supply of Coal

516. SHRI KASHI RAM RANA : Will the Minister of COAL be pleased to state :

(a) whether there is short supply of coal to SSI units and other industrial units of Gujarat;

(b) if so, the reasons therefor;

(c) whether the Union Government have received any proposal from the Coal India Limited for privatisation of transportation of coal by road in view of the shortage of railway wagons;

(d) if so, the details thereof; and

(e) the decision taken by the union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b). According to the information received from Coal India Limited, they have not received any specific information about coal shortage from the SSI industrial Units in Gujarat.

However, as a result of a higher priority given for supply of coal to the power sector, and as a result of a sharp increase in the demand of coal from this sector, supplies of coal to the industrial consumers has been affected. The total supplies to consumers other than the power sector, including industrial and SSI units in Gujarat was 32.16 lakh tonnes in 1994-95 which has gone down to 25.76 lakh tonnes in 1995-96. The total despatch to all the consumers including that of the power sector in Gujarat has, however, increased to 151.60 lakh tonnes as against the despatches of 151.04 lakh tonnes in 1994-95.

(c) No, Sir.

(d) and (e) Do not arise.

#### Coal Stock-Yards in Orissa

517. SHRI SOUMYA RANJAN : Will the Minister of COAL be pleased to state :

(a) the locations in Orissa where coal stock-yards have been established;

(b) the criteria fixed for establishing coal stock-yards; and

(c) the details of new stock-yards proposed to be opened in Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) According to Coal India Limited (CIL), they are not presently operating any stockyard in Orissa. Earlier, they had operated stockyards at Rourkela, Sambalpur, Jagatpur and Bhadrak. While no fresh input of coal is being given, residual stock at Jagatpur and Bhadrak is being liquidated.